

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/09	TP 17/16	Hearing	397/398	H. Ramesh Babu & Others Vs Aparna Theatres Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **Uday Shankar** Advocate for Respondent **Dashpande**
9482848179

2. **ATUL MADHAVAN** ADVOCATE FOR PETITIONER

9673225700
Counsel for Petitioner is present. He reported that he would file vakalat for the petitioner on the next date of hearing. Time is granted finally till 04.07.2017. Petitioner counsel is directed to collect notices from the Registry and serve on R-4,5 and 9.

List it on 04.07.2017.

MEMBER (J)

MEMBER (T)